

(18)

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHavan, MEMBER-TECHNICAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/107/2016

**NAME OF THE PETITIONER(S)** : C.J. Mathew

**NAME OF THE RESPONDENT(S)** : M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3  
others

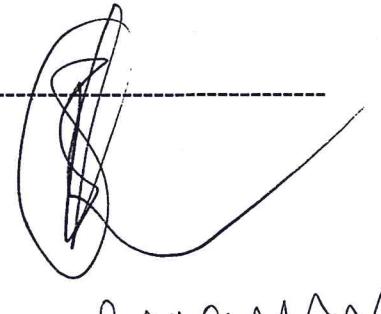
**UNDER SECTION** : 397/398 & 111

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
		<b>REPRESENTATION BY WHOM</b>	

① Dr. K. S. Ravichandran, P.C.S

S. Mangala Devi Ady  
For P.C.P. & Co, CSE

For Respondents

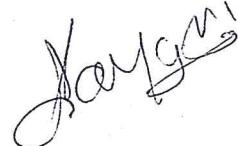


Signature

② Adv. Mohan Pulickal

Adv. Naayagam. P. Arthy

For Petitioners



**ORDER**

Counsels for both the parties are present and prayed for time for concluding the final submissions. At request, time is enlarged. Put up on **03.11.2017 at 10.30 A.M.**

*- Sd -*  
**MEMBER (TECHNICAL)**  
ghk

*- Sd -*  
**MEMBER (JUDICIAL)**